## COURT-II

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA.NO. 1056 OF 2017 IN DFR NO. 3497 OF 2017

Dated: <u>6<sup>th</sup> December, 2017</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Delhi Bar Association Vs.			Appellant(s)
Delhi Electricity Regulatory Commiss	sion &	Anr	Respondent(s)
Counsel for the Appellant (s)	:	Mr. B.P. Agar	wal
Counsel for the Respondent(s)	:	Mr. Anupam Mr. Rahul Kin Mr. Rahul Kin Mr. Anurag Ba	

# <u>ORDER</u>

At the request of the learned counsel appearing for the Applicant/Appellant, list the matter on <u>19.01.2018.</u>

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

mk/kt